

B. Proposed conversion of Electro-Mechanical Exchanges in Assam during 1997-98

Sl. No.	District	Location	Present Exch. Capacity Type	Proposed Capacity Type
1.	Kamrup	Rangia	200 MAX -II	1000 C-DOT
2.	Kamrup	Panbazar (GH)	4800 MAX-I	1000 E-10B Expansion and RLUs

With above conversions, all the telephone exchanges will be electronic.

Operational and Supervisory Manpower at New Delhi Railway Station

3746. SHRI VIJAY GOEL : Will the Minister of RAILWAYS be pleased to state:

(a) the number of operational and supervisory manpower sanctioned and available for maintenance of hygienic, sanitary; and cleanliness jobs at the New Delhi Railway Station;

(b) whether the Government are aware about bad and deplorable hygienic, sanitary and cleanliness conditions at almost all the platforms and on the railway lines of the New Delhi Railway Station; and

(c) if so, the steps taken/proposed to be taken by the Government in this regard?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) The position is as given below :

Posts	Sanctioned strength	On roll
Sr. Chief Health Inspector	1	1
Sr. Health inspector	2	2
Health inspector	2	2
Safaiwalas	307	295

(b) and (c) To ensure proper cleanliness of New Delhi station, Commercial supervisors have been nominated and given specific areas for ensuring proper cleanliness of the platforms and railway lines. Divisional officers have been nominated to visit the station and monitor the cleanliness of the platforms and railway lines. A special cleanliness drive has also been launched with effect from 1.8.1997.

Reduction of Share of U.P.

3747. SHRI CHANDRABHUSHAN SINGH :
SHRI BHANU PRATAP SINGH VERMA :

Will the Minister of POWER be pleased to state:

(a) whether the share of Uttar Pradesh from Central Sector

Power projects of Unchahar Thermal and Narora Atomic Power has been reduced by the Government;

(b) if so, the reasons therefor;

(c) whether the Government of Uttar Pradesh has requested the Union Government to restore the original share from the above projects;

(d) if so, the action taken by the Government thereon;

(e) whether the Government of Uttar Pradesh has also requested the Union Government to give more power from Central Projects; and

(f) if so, the response of the Union Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI YOGINDER K. ALAGH): (a) to (d) Government has decided that power supply to State Electricity Boards from Central Power Sector Undertakings (CPSUs) should be against advance payment or irrevocable Letter of Credit (LC). Due to failure on part of UPSEB to raise the Letter of Credit amount commensurate with the energy drawn from CPSUs, even after repeated requests made by the CEA and CPSUs, the allocation of U.P. in Unchahar Thermal Power Station and Narora Atomic Power Station was reduced in accordance to the LC amount.

(e) and (f) Uttar Pradesh has been allocated 15% of power from the unallocated power of the Central Sector Stations in the Northern Region. There has been no request for enhancement from this unallocated quota since then.

Mines closed in Madhya Pradesh

3748. KUMARI UMA BHARATI : Will the Minister of MINES be pleased to state :

(a) the number of mines lying closed in Madhya Pradesh at present;

(b) whether the Government have taken any measures to reopen these mines;

(c) if so, the details thereof; and

(d) the time by which these mines are likely to be reopened?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) to (d) Mines may have to be closed by the lessee on techno-economic considerations. However, the question of closure of mines recently came up as a sequel to the interim order dated 12.12.96 of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 202 of 1995 and Writ Petition (Civil) No. 171/96 As per the said order of Hon'ble Supreme Court, all ongoing activity within any forest in any State throughout the country, without the prior approval of the Central Govt., must cease forthwith. As per the information available, one mine was ordered to be